105

Torture/Harassment of Indian National in Kuwait

183. SHRI JOHN F. FERNANDES: Will the $Prim_e$ Minister b_e pleased to state:

- (a) whether Government are aware of various recent press reports stating that Indian nationals in Kuwait, specially domestic staff are harassed and tortured and such cases are hushed up; and
- (b) if so, the number of such cases which have eome t_0 the notice of Indian Mission in Kuwait and what remedical steps Government have taken to avoide recurrence of such inc'dents?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA):
(a) Yes Sir.

(b) Since July 1; 1991; 280 such cases; mostly pertaining to domestic staff, have come to notice. Of these, 95 had been repatriated as of July 6, 190? and 38 still await repatriation as of that date. Upon representation from the Indian Embassy, Kuwait Government has agreed to repatriate at their cost domestic staff who have sought shelter in the Embassy. A centre has also been set up by Kuwait for such persons awaiting repatriation. On the Indian side, the procedures for emigration clearance are designed to prevent to exploitation of Indian domestic staff abroad.

भारतीय पुलिस को श्रीलंका में प्रवेश की अनुमति देने से इंकार किया जाना

186. श्री महेन्द्र सिंह लाठर क्या प्रधान मंत्री यह बताने की कृपा करेंने कि :

(क) क्या यह सच है कि श्रीलंका सरकार ने राजीव गांधी हत्याकांड श्रीर लिट्टे की गतिविधियों की जांच करने के लिए भारतीय पुलिस को श्रीलंका में प्रवेश ी श्रनुमति नहीं दी है;

- (ख) यदि हां, तो उस पर सरकार की वया प्रतिकिया है ;
- (ग) क्या भारत सरकार श्रीलंका में भारतीय पुलिस के प्रवेश के संबंध में श्री-लंका सरकार से पुन: बातचीत करने का विचार रखती है: और
- (घ) यदि हो।, तो तत्संबंधी ब्यीरा क्या है ?

बिदेश मंत्रालय में राज्य मंत्री (श्री आर०एल० भाटिया): (क) से (घ) भूतपूर्व प्रधान मंत्री श्री राजीव गांधी की हत्या की छानबीन कर रहे भारतीय प्रधिककारियों की दी गई सहायता के एक ग्रंग के रूप में श्रीलंका की सरकार ने छानबीन कर रहे प्रधिकारियों को श्रीलंका में ग्राने की ग्रनुमति दी है। तथापि, 28 जून, 1992 को श्रीलंका की सरकार ने हत्या के मामले पर श्रीलंका की सरकार ने हत्या के मामले पर श्रीलंका के ग्राधकारियों के साथ बातचीत करने के लिए केन्द्रीय ग्रासूचना ब्यूरों के बकील की प्रस्तावित यात्रा को स्वीकृति नहीं दी। सरकार ने श्रीलंका की सरकार के इस निर्णय पर खेद व्यक्त किया है।

Settlement of Border Dispute with China

187. SHRI S.K.T. RAMACHAN-DRAN-

SHRI ARANGIL SREEDHA-RAN:

Will the Prime Minister be pleased to state the steps taken to settle the border dispute between India and China?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): Government has intensified effprts to find an early, fair, reasonable and mutually acceptable solution to the boundary question, through peaceful negotiations with China. The India-China Joint Working Group (JWG) on the roundary queston was set up following the visit of the then Prime